

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 103/12/2019 O.A./260/784/2017 B RAY ALIAS DAS & OTHERS

-V/S-

BHARAT SANCHAL NIGAM LIMITED ITEM NO:52 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. K.C. Kanungo, Mr. B.R. Mohapatra (R-1)

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | <p>None for the applicant. Both the Counsels for the respondents' are present. It is seen that on 20.08.2019 and 27.09.2019 no one was present on behalf of the applicant also. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Copy of the order be given to both the Ld. Counsels for the respondents and also copy of the order be sent by Registry to the applicant by Post.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p> |